NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

CA No. Ind-3586/252/HDB/2017
Nova Green Power Solutions Private Limited
Nova Green Power Solutions Private Limited
Registrar of Companies Hyderabad
252

Counsel for Petitioner(s):

Г	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	SAURARH PODDAR	COMPANY SECRETARY IN PRACTICE	Saurabh poddar 1977@ gmail.com, 958118620	S. Podda
		(10)		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Saurabh Poddar, learned PCS for the Petitioner and he is requested one week time to comply the objections. Post the case on 13.12.2017.

Member (Technical)

Member (Judicial)